(ख) यदि बिछीवाड़ा, जो एक 'बी' श्रेणी स्टेशन है, को फ्लैग स्टेशन में बदल दिया जाय तो इस खंड पर चलने वाली गाड़ियों के परिचालन पर दुष्प्रभाव पड़ेगा।

(ग) और (घ). जी हां। यथास्थिति बनाए रखने के लिए इस स्टेशन को 'बी' श्रेणी स्टेशन के रूप में जारी रखा जा रहा है।

Compensation paid by Railways

5493. SHRI NIREN GHOSH: Will the Minister of RAILWAYS be pleased to state the total compensation paid by the Railways due to theft, damage and deficiency during the last three years year-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): The total amount of compensation paid during the last three years on account of loss theft, damage etc., of goods booked by Railways is given below:—

Year	*Amount paid* (Rs. in lakhs)
1977-78	1423.84
1978-79	1224.90
1979-80	1149.90

राजस्थान टैक्सटाइल मिल, भिवानी की ओर भविष्य निधि तथा कर्मचारी राज्य बीमा योजना की बकाया राशियां

5494. श्री निहाल सिंह : क्या श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) राजस्थान टैक्सटाइल मिल, भिवानी द्वारा गत तीन वर्षों के दौरान कर्मचारी भविष्य निधि तथा कर्मचारी राज्य बीमा योजना की कितनी राशि जमा कराई गई और इन मदों में कितनी राशि बकाया है ; और

(ख) क्या उक्त मिल ने कर्मचारी राज्य बीमा तथा भविष्य निधि की जमा राशियों को जमा कराने से बचने की दृष्टि से अपने कर्मचारियों को स्थायी नहीं बनाया है ?

श्रम मंत्रालय में राज्य मंत्री (श्री डी० अंजैया) : (क) राजस्थान टैक्सटाइल मिल, भिवानी मंडी, राजस्थान द्वारा देय राशियों के भुगतान संबंधी स्थिति, जैसी कि कर्मचारी राज्य बीमा निगम तथा कर्मचारी भविष्य निधि संगठन द्वारा सूचित की गई हैं, निम्न प्रकार है :—

कर्मचारी राज्य बीमा को देय राशि

19,00,195,02 रुपए की राशि जमा करा दी गई है और 16,950.76 रुपए की राशि बाकी है।

कर्मचारी भविष्य निधि को देय राशि

36,89,644.55 रुपए की राशि जमा करा दी गई है और 26,294.20 रुपए की राशि बाकी है।

(ख) कर्मचारियों को अस्थायी या स्थायी आधार पर नियुक्त करने से कर्मचारी राज्य बीमा अधिनियम, 1948 या कर्मचारी भविष्य निधि और प्रकीर्ण उपबन्ध अधिनियम, 1952 दोनों के सीमा क्षेत्र पर कोई प्रभाव नही पड़ता क्योंकि दोनों अधिनियम अस्थायी कर्मचारियों पर भी लागू होते है।

सार्वजनिक क्षेत्र की रुग्ण नौवहन कम्पनियों को आर्थिक सहायता

5495. श्री निहाल सिंह : क्या नौवहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने सार्वजनिक क्षेत्र की रुग्ण नौवहन कम्पनियों को आर्थिक सहायता दी है ;

(ख) यदि हां, तो कम्पनी-वार कितनी धनराशि दी गई है; और

(ग) उन कम्पनियों के नाम क्या हैं जिन्होंने सहायता मांगी थी लेकिन इन्हें सहायता नहीं दी गई ?

नौवहन और परिवहन मंत्रालय में राज्य मंत्री (श्री बूटा सिंह) : (क) सरकारी क्षेत्र का कोई भी सरकारी उपक्रम रुग्ण नहीं है।

(ख) और (ग). प्रश्न नहीं होता।

Shuttle Train between Dehri-on-Son and Barwadih

5496. KUMARI KAMLA KUMARI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to provide a shuttle train between Dehri-on-son and Barwadih to facilitate the people of Palamau to go to their district Head Quarter in the morning and return in the evening; and

(b) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). Introduction of an additional train service between Barwadih and Dehri-on-Sone is operationally not feasible at present due to strained line capacity enroute and also inadequate terminal facilities.

Claim preferred by Plantation Employees before R.P.F.C., Calcutta

5497. SHRI SUBODH SEN: Will the Minister of LABOUR be pleased to state:

(a) the number of claims preferred before the Regional Provident Fund Commissioner, Calcutta due to death or retirement in respect of Plantation employees in West Bengal during the last three years, year-wise; and

(b) the number of cases settled and paid off so far and the number of cases pending and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

Meeting of ASEAN Foreign Ministers

5498. SHRI B. V. DESAI:
SHRI M. V. CHANDRA SHEKHARA MURTHY:
SHRI S. M. KRISHNA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that most ASEAN foreign Ministers expressed disappointment over the inability of the Indian foreign minister to take part in a dialogue with ASEAN;

(b) if so, what were the subjects discussed in the Conference;

(c) how many countries participated in the conference which was held in Kuala-Lumpur on the 27th June, 1980; and

(d) what was the main purpose of the Conference?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) No, Sir.

(b) to (d). The ASEAN Ministerial meeting comprising Malaysia, Indonesia, the Philippines, Singapore and Thailand was held on June 25-26, 1980, in Kuala Lumpur. This meeting was followed on June 27th by post conference meetings between ASEAN and five of the non-ASEAN countries which have initiated a dialogue with ASEAN. These countries were Australia, New Zealand, USA, Canada and Japan. Including the five countries forming the ASEAN, a total of ten nations thus participated in these meetings. It is understood that the subjects discussed at these meetings included, among others, international and regional developments of interest to the ASEAN Foreign Ministers and the review of the progress of ASEAN's dialogue with non-ASEAN countries for economic and industrial cooperation.